

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

6

CP No. 237/98
OA No. 2868/97

New Delhi, this the 24th day of November, 1998

HON'BLE SHRI T.N. BHAT, MEMBER (J)
HON'BLE SHRI S.P. BISWAS, MEMBER (A)

In the matter of:

Sh. Jagdish
S/o Sh. Bhularam (P.C)
R/o - VIII & P.O. - Masulpur
New Delhi. Applicant
(By Advocate: Sh. U.Srivastava)

Vs.

1. Sh. A.K. Singh
Director General
Home Guard & Civil Defence.
Nishkam Sewa Bhawan, Raja Garden
New Delhi.
2. Sh. M.R. Malhotra
Commandant
Home Guard & Civil Defence
Nishkam Sewa Bhawan, Raja Garden
New Delhi. Respondents

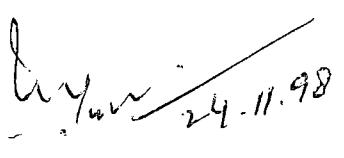
O R D E R (ORAL)

delivered by Hon'ble Shri T.N. Bhat, Member (J)

Counsel for applicant states that he does not
press this contempt petition. Notices yet to be issued to
the respondents in this CP. The CP is dismissed as not
pressed.


(S.P. BISWAS)

Member (A)


(T.N. BHAT)

Member (J)

'sd'